

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.01
IA (IBC)/81/60(5)/GB/2022
in CP (IB)/19/10/GB/2021**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2022**

In the matter of:

Purshotam Gaggar, RP
In
(Mukut Chandra Deka
Versus
JSB Entrade Pvt. Ltd.)

Section: Under Section 60(5) of IBC, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. NIRMAL GOENKA	Advocate	Applicant/RP	Present in Video Conference
2.	MS. VIDUSHI CHOKHANI	Advocate	Applicant/RP	
3.	MR. P. GAGGAR	RP	In person	

ORDER

Date of Order: 17.11.2022

This matter is taken up through Video Conferencing. The present Application is filed by the RP under Section 60(5) of the IBC, 2016, seeking the following reliefs:

- (a) pass an order excluding the time spent in filing and pursuing the application filed for liquidation i.e. from 06.09.2022 to 13.10.2022 being the date on which this Hon'ble Tribunal directed that the resolution plan be considered;
- (b) passing an order granting an extension of 30(thirty) days from 13.10.2022, so as to enable the applicant to file appropriate application

for approval of resolution plan thereby extending the CIRP till 13.11.2022.

2. Heard the learned Counsels appearing on behalf of the Applicant / RP as well as the RP appearing in person. The learned Counsels for the Applicant / RP submit that the time spent in filing and pursuing the Liquidation application may be excluded from the CIRP period.

3. The learned Counsels for the Applicant / RP further submit that the Resolution Plan has already been filed for approval before this Hon'ble Tribunal, so, extension of CIRP is required for 30(thirty) days.

3. As prayed for, the time spent in filing and pursuing the application filed for liquidation i.e. from 06.09.2022 to 13.10.2022 is excluded from the CIRP Period and the CIRP period is extended for 30(thirty) days from 13.10.2022 to 13.11.2022.

4. **Hence, the present IA (IBC)/81/60(5)/GB/2022 is admitted and stands disposed of with the above directions.**

Sd/-

(Prasanta Kumar Mohanty)
Member (Technical)
/D-17.11.2022/

Sd/-

(Deep Chandra Joshi)
Member (Judicial)